

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Date: 15.3.2019

To,

Shri Vishrov Mukerjee, Advocate
J. Sagar Associates
B-303, 3rd Floor, Ansal Plaza, Hudco Place,
August Kranti Marg,
New Delhi- 110049

Sir,

Subject: Petition No. 112/MP/2015 - Seeking permission to extend time for filing response.

**Ref: ROP of hearing dated 22.2.2019
This office Letter dated 25.2.2019**

Kindly refer to this office letters dated 6.3.2019 and 25.2.2019 on the above subject, wherein GMR has been directed to file appropriate application enclosing correct affidavit of the computation of compensation.

2. Accordingly, I am directed to request you to file appropriate application as above on or before 19.3.2019, with advance copy to the respondent, who shall file their replies by 26.3.2018. Rejoinder if any, by 2.4.2019.
3. Matter shall be listed for hearing on 4.4.2019. No extension shall be granted for reasons whatsoever.

Yours sincerely

Sd/-

(B. Sreekumar)
Deputy Chief (Law)

Copy to:
Shri M G Ramachandran, Advocate
Ramachandran Associates
C-31 New Friends Colony (East)
New Delhi- 110025